

DIVISION BENCH
COURT - II

P-102

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/240(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH MAY 2024

IN THE MATTER OF	SREI EQUIPMENT FINANCE LIMITED VS VIJETA PROJECTS & INFRASTRUCTURES LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Sankarsan Sarkar, Adv.] For the Financial Creditor
Mr. Aditya Kanodia, Adv.]
Mr. Tanmoy Sett, Adv.]
Ms. Suparna Sardar, Adv.]

Mr. Sujit Banerjee, Adv.] For Corporate Debtor

ORDER

1. Ld. Counsel for the parties present.
2. Last chance is given to make submissions. Failing which no further adjournment would be granted.
3. List the matter on **25.06.2024**.

**D.Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**